

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)

Diary No(s).39515/2019

(Arising out of impugned final judgment and order dated 30-07-2019 in CRLA No.2141/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

PRAMILA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 03-05-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Gaurav Bhatia, Sr.Adv.
Mr. Ananya Mohan, Adv.
Mr. Aadhar Nautiyal, Adv.
Mr. Gaurav Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Gaurav Bhatia, learned senior counsel submits that notice has been issued on 24.01.2020 in SLP (Cr1.)No.461 of 2020 titled Vijay Bahadur @ Pahadi filed by the husband of the petitioner.

Issue notice.

Tag with SLP (Cr1.)No.461 of 2020.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master